

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 22-06-2020**

Sr.No.	Case Type	Case No.	Title	Name of Adv.
REPLY / SAY				
1	MCOC 1999	01/2005 @ 16/2016 @ 14/2018	The State of Maharashtra V/s. (CBI) Jamiruddin Gulam Rasul Ansari	
JUDGMENT				
2	SPL CASE MCOC	11/2014	The State Borivali P.stn V/s. Kalia @ Mahesh Ashok Panchal and Ors.	
3	SESSIONS CASE	06/2015	The State DCB CID V/s. Ali Ahmed Jibril Shah and Ors.	
ARGUMENTS				
4	CRI APPEAL	1196/2014	Denis Michel Periera Appl. V/s. The State of Maharashtra Sahara P.Stn.	
5	CRI APPEAL	224/2015	Suresh Kakdya Nankar V/s. Bhavesh Jaethalal Nayak	
6	CRI APPEAL	338/2015	Ashok Shekhar V/s. The State of Maharashtra Nirvana Television Ltd.	
7	CRI REV APP	368/2018	Ismail Yusuf Wawda- Appl V/s. State of Maharashtra and Mehul Ajit Pithawala- Resp.	
REPLY				
8	BA MCOC in MCOC 01/2015	352/2020	The State DCB CID V/s. Mohammad Ans Merchant @ Radoowala and 10 Ors.	

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ORDER				
9	CRI APPEAL	767/2016	Chandahas Vishwanath – Appl. V/s. Sanjay Jaganath Patil- Resp.	
10	CRI REV APP	1366/2019	Mahesndra Karsandas Asher – Appl. V/s. Jaisingh Morparia – Resp.	
11	CRI MA	3190/2019	Mahendra Karsander Asher – Appl. V/s. Jaisingh Morparia- Resp.	
WRITTEN STATEMENT				
12	SESSIONS CASE	11/2015	The State Santacruz P.S. V/s. Aarti @ Madhu Saroj Jadhav	